

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :- 31st July, 2020.

11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	POCSO SPL 189/2016	The State of Navghar P.S V/S Anvar Husean Abdul Kalam Shaikh	Adv. Prakash Wagh	Argmts	
2	POCSO B.A 882/2020	The State of Versova P.S V/s Juned Kasam Turk	Adv. Anjali Patil		
3	POCSO B.A 894/2020	The State of Pant Nagar P.S V/s Sandeep Krishnalal Balu			
4	R.A POCSO No. 465/2020	The state of Shivaji Nagar P.S V/s Mohd. Afsar Makbul Ahamad Kureshi.			
6	R.A POCSO No. 450/2020	The state Maharashtra V/s Jagdish Ghanshyam Pareta and others.			
7	R.A POCSO No. 462/2020	The state of ghatkopar P.S V/s Mohd. Akbar Husain Shaikh			
8	R.A POCSO No. 468/2020	The state of Dharavi P.S V/s Ansar Ali Mustak Ali Shaikh			
9	R.A POCSO No. 490/2020	The state of Antop Hill P.S V/s Nadim Harun Shaikh			
10	POCSO B.A 897/2020	Mohammad Sufiyan Mohammed Ismail Shaikh V/s . The state of J.J. Marg P.S			
11	POCSO B.A 898/2020	Ratan Ravindra Jadhav V/s . The state of Govandi P.S			

**Sd/-
Sheristedar, CR No. 29.**